

S.No.3

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
16-11-2023 AT 10.30 AM**

IA (IBC) 1734 & 1723/2023 in Company Petition IB/107/2021
u/s. 7 of IBC, 2016

IN THE MATTER OF:

Vemuri Ravi Kumar

...Financial Creditor

VS

Bhriugu Infra Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. SANJAY PURI, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC)/1723/2023

Learned Counsel Mr. Ravi Kumar V for Applicant through Video Conference.

Issue Notice to the liquidator by registered/ speed post and through e-mail, to be taken up within 3 days' from today. Meanwhile, counter if any to be filed by the liquidator within 14 days' time. Posted to 08.01.2024 for filing proof of service and for counter.

Rajashekhar

IA(IBC)/1734/2023

Learned Counsel Mr. PSS Kailash Nath for Applicant through video conference.
Heard Learned Counsel for the Applicant.

Issue Notice to the Respondent by registered/ speed post and through e-mail, to be taken up within 3 days' from today. Meanwhile, counter if any to be filed by the Respondent within 14 days' time. Posted to 08.01.2024 for filing proof of service and for counter.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)